GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION No. 3953 TO BE ANSWERED ON 24.03.2023

ELECTRONIC HEALTH RECORD STANDARDS

3953 SHRI VINAYAK RAUT:

Will the Minister of **HEALTH and FAMILY WELFARE** be pleased to state:

- (a) whether the Government has updated information on the development of the National Resource Centre for Electronic Health Record Standards (NRCeS);
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has estimated the capital cost required for the effective development of NRCeS across India; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE

(DR. BHARATI PRAVIN PAWAR)

(a) to (d) Union Health Ministry has set up National Resource Centre of Electronic Health Record Standards (NRCeS) to augment adoption of the notified EHR Standards at Centre for Development of Advanced Computing (CDAC), Pune. It provides assistance in developing, implementing and integration of EHR standards effectively in healthcare IT applications in India.

NRCeS has developed standards for digital health records artifacts based on global standards under Ayushman Bharat Digital Mission (ABDM), released unique coded drugs database, coded database for AYUSH terms, multilingual clinical terms for patient instructions, etc. NRCeS has further sensitized more than 13000 healthcare and IT professionals and connected to more than 880 organizations through its training programs conducted on digital health standard integration.
